

Name of Corporate Debtor: Nagraj Alloys Private Limited
Date of Commencement of CIRP: 02.01.2024
List of Creditors as on: 09.05.2024

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant Department	Government	Details of claim received		Nature of claim	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed		Amount of claim admitted	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Department of Goods & Service Tax	State	04.04.2024	7,32,35,019.00	7,32,35,019.00		-	-	-	-	-	-	-	
2	Income Tax Department	Central	23.04.2024	7,63,900.00	-								7,63,900.00	Outstanding demand for AY 2012-13, AY 2013-14 & AY 2015-16
Total				7,39,98,919.00	7,32,35,019.00		-	-	-	-	-	-	-	

The Corporate Debtor had received an order dated 21.09.2023 under section 7Q and 14B of Employees' Provident Fund and Misc. Provisions Act, 1952 for Rs. 70850/-. However, the IRP/RP has not yet received any claim from Provident Fund yet.